GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:491 ANSWERED ON:09.12.2013 PREMIUM FOR HIGHWAY DEVELOPERS Krishnaswamy Shri M.;Ponnam Shri Prabhakar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has approved rescheduling of premium for highway developers in consultation with the Ministry of Law and Justice:
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) The Government has approved the proposal of the Ministry of Road Transport & Highways for the 'Policy for rationalisation of premium quoted by concessionaires in respect of Highways Projects' with a direction that the matter relating to development of the framework for determining whether a project is stressed or not, the discount rate to be used and the conditions to be imposed be referred to an Expert Group headed by the Chairman, Economic Advisory Council to the Prime Minister. The final decision on the recommendations of the Expert Group is to be taken by the Ministry of Road Transport and Highways with approval of the Minister of Finance.